

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 96/93

TAX NO.

DATE OF DECISION 24.11.94

Mr.Hiralal Mepabhai Bhint **Petitioner**

Mr.P.H.Pathak **Advocate for the Petitioner (s)**

Versus

Union of India & Ors. **Respondent**

Mr.Akil Kureshi **Advocate for the Respondent (s)**

CORAM

The Hon'ble Mr. N.B. Patel : Vice Chairman

The Hon'ble Mr. K.Ramamoorhty : Member (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

: 2 :

Mr.Hiralal Mepabhai Bhint
Vrundavan Society,
Near Bhalka Temple
Opp: S.T. Colony,
VERAVAL

..... Applicant.

(Advocate : Mr.P.H. Pathak)

Versus

- 1) Union of India
Notice to be served through
The Director,
Central Marine Fisheries
Research Institute,
COCHIN -31.
- 2) Officer Incharge
Central Marine Fisheries
Research Institute,
Opp: Octroi Naka,
Talala Road,
VERAVAL.
- 3) P.James Abraham
Sr.Administrative Officer
Office of the Director
Central Marine Fisheries
Research Institute
COCHIN- 31. Respondents

(Advocate : MR.Akil Kureshi)

ORAL ORDER

in

O.A.No:96/93

Date:24.11.94

Per Hon'ble Shri N.B.Patel : Vice Chairman

Mr.Pathak seeks permission to withdraw the O.A.
as instructed by his client.(The applicant's purshis
having been tendered by Mr.Pathak taken on record).

: 3 :

Permission granted. O.A. stands disposed of
as withdrawn. No costs.


(K. Ramamoorthy)

Member (A)


(N.B. Patel)

Vice Chairman

npm

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Application No. 04196/93 of

Transfer Application No. _____ of

CERTIFICATE

Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (Decided).

Dated : 20-01-95

Countersign :

20-01-95

Section Officer

ccclcf
Signature of the Dealing
Assistant

IN THE CENTRAL HIGH COURT OF JUSTICE,
AT AHMEDABAD BENCH

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CAUSE TITLE 64196/93

NAME OF THE PARTIES MD H.M. Bhint

VIE SUS

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